

**GOVERNMENT OF INDIA
AGRICULTURE
LOK SABHA**

UNSTARRED QUESTION NO:5133

ANSWERED ON:27.04.2010

KRISHI VIGYAN KENDRAS

Jaiswal Shri Gorakh Prasad ;Laguri Shri Yashbant Narayan Singh

Will the Minister of AGRICULTURE be pleased to state:

- (a) whether the functioning of Krishi Vigyan Kendras are being monitored/reviewed;
- (b) if so, the details and the outcome thereof during the last three years;
- (c) the details of said kendras where some irregularities were found;
- (d) the corrective action taken by the Government in this regard so far;
- (e) whether the monitoring mechanism of Krishi Vigyan Kendras is not satisfactory; and
- (f) if so, the reaction of the Government thereto?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF AGRICULTURE AND MINISTER OF THE STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (PROF. K.V. THOMAS)

(a) Yes, Madam.

(b) The details of monitoring and review mechanism of Krishi Vigyan Kendras include holding of Scientific Advisory Committee meetings, Annual Zonal Workshops, Activity Specific Training-cum-Workshops, Annual National Conference; site visits by the officers of Zonal Project Directorates and ICAR Headquarters; and review by Quinquennial Review Team (QRT).

The outcome of the monitoring and review undertaken during the last three years includes development and execution of improved and need based annual action plans; compilations of technology inventories, bulletins and extension literature, development and organization of programmes for capacity building, human resource development, knowledge empowerment, and technology backstopping, sharing and up-scaling of innovative models of technology delivery mechanisms and experiences and strengthening of infrastructure. Based on the outcome of last QRT report on KVKs, the Council has made provision for additional infrastructure facilities in selected KVKs.

(c) & (d): During 2008, it was found KVK in Khagaria district of Bihar did not adhere to the administrative decisions of the Council regarding construction of office building. Therefore, the Council has withdrawn the KVK from its host organization, made financial recovery and taken over moveable assets.

(e) & (f): Keeping in view the large number of KVKs and need for higher level of monitoring and coordination with other stakeholders, the Council has strengthened the monitoring mechanism of KVKs by upgrading its eight Zonal Coordinating Units to the level of Zonal Project Directorates. Besides, the Directors of Extension of Agricultural Universities have been given additional responsibility to oversee the activities of all KVKs under its jurisdiction and also provide support for human resource development, knowledge empowerment and technological backstopping.